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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 185 /2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th March, 2017, 10.30 A.M

Name of the Company	Prashant Jalan & Ors	5.	
	-Versus-		
	Maa Jaemangla Dairy Clusters Ltd. & Ors.		
Under Section	397/398	*	
SI. Name & Designa	ation of Authorized	Appearing on behalf	Signature with date
No. Representative (II	N CAPITAL LETTERS)	of	
Adv. MERANJ	AN KR-SINGH	Respondent	M.K. Singh
Adv. SUREN	IDER KUMAR		N.K. Singh 20/3/2017
ASEN NER	NJAY KR. ST	NUH	/ / /
2 PATITA	PARAN BISHWA	1.10 (left)	15m 20131

ORDER

- Ld. Counsels for the petitioners and the respondents are present.
- Ld. Jr. Counsel for the respondents submitted that the arguing Sr. Counsel is not present today. Therefore, on this ground he prayed for adjournment. Prayer is allowed subject to payment of Rs.3,000/-

as cost, which shall be payable to State Legal Service Authorities, West Bengal.

List the matter on 25/04/2017 for arguments

(S. Vijayaraghavan) Member (T)

-Sd/

(Vijai Pratap Singh) Member (J)